(c) whether investigations have been carried out and if so, what is the outcome thereof?

ofTOURISM THE MINISTER AND CIVIL AVIATION (SHRI PU-RUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) On 16th November, 1977 there was a bomb incident, in the toilet area, on the fourteenth floor of the building, where Air India's Kuala Lumpur office is located.

As a result of the explosion of the bomb, the walls of the cleaning room, as well as the ceilings, doors, fittings etc. in the adjoining toilets under the control of the landlord, were shattered. Due to impact of the explosion, extensive damage was caused in the PABX room immediately adjoining the toilet area. Though the room was unaffected, the wiring and connections which fell from the broken wall have been damaged.

(c) The matter is under investigation by the local police.

Raids at the Premises of Monopoly Houses

884 SHRI KALYAN ROY: SHRI S. KUMARAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to refer to the answer to Starred Question 1 given in the Rajya Sabha on the 6th January, 1976 and state:

- (a) what is the number of monopoly houses out of the 75 monopoly houses as listed by the Monopolies Commission which have been raided the Income-tax and Enforcement Directorate in 1975, 1976 and so far during 1977;
- (b) what are the results of searches; and
- (c) what action has been taken against the companies and persons involved?

THE MINISTER OF STATE THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c) Information is being collected and will be laid on the Table of the House.

Survey of Luxury Houses for tax purposes

885. SHRI KALYAN ROY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to refer to the answer to Unstarred Question 663 given in the Rajya Sabha on the 24th August, 1976 and state:

- (a) whether the survey of luxury houses and flats has been discontinued since the formation of the new Government at the Centre;
- (b) if so, what are the reasons therefor;
- (c) what is the number of houses and flats which have been surveyed in the years 1975, 1976 and so far during 1977 and what are the details thereof, city-wise;
- (d) whether it is a fact that the survey has revealed that most of the flats and houses were under-valued;
- (e) if so, what action has taken against the persons whose houses have been found under-valued and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Survey of posh localities in the bigger cities by Special Survey Squads was suspended in December. 1976 before formation of the new Government at the Centre.

- (b) Does not arise.
- (c) A statement is annexed.
- (d) Under-valuation has been noticed in a number of instances.
- (e) On the basis of enquiries and valuations, income_tax/wealth-tax assessments are being completed bringthe unaccounted income/net wealth to tax, penal proceedings being initiated wherever called for.